

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1172-1173 of 2019

IN THE MATTER OF:

Akash Gupta

...Appellant

Versus

Amit Chandrakant Shah

...Respondent

For Appellant: Shri Samir Malik, Ms. Bani Dikshit and Shri Prashant Rana, Advocates

**For Respondents: Shri Sanjay Gupta and Ms. Chaitra Bhat, Advocates (Respondent No.1)
Shri Amit Agarwal, Sahil Raveen, Shri Rahul Kukreja and Aanchal T., Advocates (for Intervenor)**

ORDER

22.01.2020 Appellant to add Successful Resolution Applicant as Respondent. Issue Notice to added Successful Resolution Applicant. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides the e-mail address of Respondent, let notice be also issued through e-mail.

List the Appeal 'for admission (after Notice)' on 17th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md